

**HARYANA VIDHAN SABHA**

**VIII SESSION**

**BULLETIN NO. 4**

**Thursday, the 28<sup>th</sup> February, 2013**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Thursday, the 28<sup>th</sup> February 2013 from 10.00 A.M to 3.05 P.M.).

**I. QUESTIONS**

(a) Starred:

<b>Total No. on the order paper</b>	<b>Answered</b>	<b>Not put</b>	<b>Postponed</b>	<b>No. of Supplementaries</b>
20	12	2	-	26

The remaining Starred questions were deemed to have been answered and replies thereto laid on the Table of the House.

(b) Unstarred: 16

**II. OBITUARY REFERENCES**

The Parliamentary Affairs Minister made references to the deaths of the late:-

Kolkata Fire Tragedy.

and spoke for 1 minute.

Shri Ashok Kumar Arora, a member from the Indian National Lok Dal spoke for a while.

Shri Anil Vij, a member from the Bhartiya Janata Party spoke for a while.

The Speaker also associated himself with the sentiments expressed in the House and spoke for a while.

It was decided to send messages of condolence to the bereaved families.

The House stood in silence for two minutes as a mark of respect to the memory of the deceased.

**III. ANNOUNCEMENT BY THE SPEAKER**

**Intimation regarding Absence.**

The Speaker informed the House that he had received an intimation from Shri Anand Singh Dangi, M.L.A. in which he has expressed his inability to attend the sittings of the House for 28<sup>th</sup> February, 2013 and 1<sup>st</sup> March, 2013 due to unavoidable circumstances.

**IV. ADMISSION OF ADJOURNMENT MOTIONS/ADJOURNMENT OF THE SITTING.**

The Speaker informed the House that the adjournment Motion No. 1 given by Prof. Sampat Singh, MLA regarding loosing of moral right of Shri Om Prakash Chautala, M.L.A. to continue as Member of the Legislative Assembly and also the

Leader of Opposition which was deferred with the sense of House yesterday i.e. 27<sup>th</sup> February, 2013, will be taken up today now. The Speaker asked to Prof. Sampat Singh, MLA for leave to move his Adjournment Motion.

As Prof. Sampat Singh, MLA stood on his seat for leave to move his Adjournment Motion, Shri Ram Pal Majra alongwith other Members of his party objected it and obstructed the proceedings of the House without the permission of Chair. Shri Ram Pal Majra urged the Speaker that this matter cannot be discussed as it is sub-judice.

The Parliamentary Affairs Minister and Finance Minister made their views in this regard.

The Chief Minister also intervened in this matter.

When Dr. Raghuvir Singh Kadian was speaking on this issue, Dr. Bishan Lal Saini and other Members of the Indian National Lok Dal continued interrupting Dr. Raghuvir Singh Kadian. There were heated exchanges between both the sides. On disallowing the plea of Shri Ram Pal Majra on the issue of admission of Adjournment Motion given by Prof. Sampat Singh, MLA regarding loosing of moral right of Shri Om Prakash Chautala, M.L.A. to continue as Member of the Legislative Assembly and also the Leader of Opposition, Shri Ram Pal Majra and other Members of Indian National Lok Dal and a Member of Shiromani Akali Dal, present in the House, came to the well of the House and started disrupting the proceedings of the House. The Speaker requested the Members to resume their seats. The Members did not resume their seats and continued speaking without the permission and even started raising slogans. In spite of time and again having been asked by the Speaker to go back to their seats, they did not do so. There was a grave disorder in the House.

On finding grave disorder in the House, the Speaker adjourned the sitting of the House at 11.28 A.M. for 15 minutes.

The House then adjourned at 11.28 A.M. and re-assembled at 11.43 A.M.

## **V. NAMING OF THE MEMBERS**

Immediately after, the House re-assembled, the Speaker allowed Dr. Raghuvir Singh Kadian to speak, Members of the Indian National Lok Dal again interrupted the proceedings of the House. Shri Ashok Kumar Arora alleged that Dr. Raghuvir Singh Kadian threatened to Dr. Bishan Lal Saini. The Speaker requested all the Members to resume their seats but all the members of the Indian National Lok Dal and a member of Shiromani Akali Dal again came to the well of the House and started raising slogans. The Speaker repeatedly requested them to resume their seats but the Members did not pay any attention to his requests and continued speaking without permission. The Speaker repeatedly warned them. Finding grave disorder and obstruction in the proceedings of the House, the Speaker named Shri S/Shri Abhay Singh Chautala, Ram Pal Majra, Ashok Kashyap, Ashok Kumar Arora, Bishan Lal Saini, Bahadur Singh, Dharampal Obra, Dilbag Singh, Ganga Ram, Hari Chand Midha, Jagdish Nayar, Kali Ram Patwari,

Krishan Lal Panwar, Krishan Lal, Mamu Ram, Mohammad Ilyas, Narender Sangwan, Naseem Ahmed, Pardeep Chaudhary, Parminder Singh Dhull, Prithi Singh Nambardar, Phool Singh kheri, Raghbir Singh, Rajbir Singh Barara, Rameshwar Dayal, Smt. Saroj Mor, Subhash Chaudhary and Charanjit Singh, M.LA.s and asked them to withdraw from the House. On not doing so, the Sergeant-at-Arms was directed to execute the orders with the aid of Watch and Ward Staff to remove them from the House. The Sergeant-at-Arms with the aid of Watch and Ward Staff removed the named Members from the House.

**VI. BRIEF STATEMENT BY THE MINISTER**

The Parliamentary Affairs Minister with the permission of the Speaker gave brief statement regarding the behaviour and conduct of the naming Members of Indian National Lok Dal and Shiromani Akali Dal in the House.

**VII. DEFFERED THE DISCUSSION ON ADJOURNMENT MOTION**

The Speaker after taking the sense of the House, informed that the discussion on Adjournment Motion No. 1 given by Prof. Sampat Singh, MLA which was deferred yesterday for today i.e. 28<sup>th</sup> February, 2013, will now be taken up on later date.

**VIII. PERSONAL EXPLANATION**

Dr. Raghuvir Singh Kadiyan, MLA made a personal explanation regarding the allegations levelled against him by Dr. Bishan Lal Saini & other Members of the Indian National Lok Dal.

**IX. NOTICE OF THE QUESTION OF PRIVILEGE**

The Speaker informed the House that he had received a notice of the question of privilege Under Rule 278 & 279 from Dr. Bishan Lal Saini, MLA against Shri Naresh Sharma, MLA. The Speaker further informed the House that after gone through all the matter he had disallowed the notice of the question of privilege.

**X. CALLING ATTENTION MOTION AND STATEMENT THEREON**

The Speaker admitted the Calling Attention Motion No.6 regarding road accidents in Haryana given notice of by Prof. Sampat Singh, MLA. The Speaker asked Prof. Sampat Singh, M.L.A. to read out his notice and the Minister concerned to make statement thereafter.

Prof. Sampat Singh, M.L.A. read out his notice.

The Parliamentary Affairs Minister made the statement.

**XI. RESUMPTION OF DISCUSSION ON THE GOVERNOR'S ADDRESS AND VOTING ON THE MOTION OF THANKS**

Discussion on the Governor's Address was resumed.

Smt. Kavita Jain, a member from the Bhartiya Janata Party, spoke for 17 minutes.

Shri Devender Kumar Bansal, Shri Naresh Selwal and Shri Bharat Bhushan Batra, members from the Treasury Benches, spoke for 6,18 and 19 minutes respectively.

Chief Minister, by way of reply, spoke for 87 minutes.

Thereafter the motion-

“That an address be presented to the Governor in the following terms:-

‘That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 22<sup>nd</sup> February, 2013 at 2.00 PM.’”

*was put and carried.*

## **XII. EXTENSION OF SITTING**

The Speaker, with the sense of the House, extended the time of the sitting of the House as under:-

- (i) At 2.00 P.M for 20 minutes.
- (ii) At 2.20 P.M. for 15 minutes.
- (iii) At 2.35 P.M. for 10 minutes.
- (iv) At 2.45 P.M. for 10 Minutes.
- (v) At 2.55 P.M. for 10 minutes.

The Deputy Speaker occupied the Chair from 1. 04 P.M. to 1.36 P.M.

The Sabha than adjourned till 10.00 A.M. on Friday, the 1<sup>st</sup> March, 2013.

**CHANDIGARH**  
**THE 28<sup>th</sup> FEBRUARY, 2013**

**SUMIT KUMAR**  
**SECRETARY.**